

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.08.2021

**ORDER NO. 100 of 2021**

Hon'ble President is pleased to partially modify the roster order no. 86 of 2021 for **CESTAT, Chandigarh** from **23.08.2021** to **27.08.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 23.08.2021 to 27.08.2021	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters

Note:

1. If the Judicial Member is on leave/tour, Mr. Anil Choudhary, Member (Judicial) will sit in the Division Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



**(Bineesh Kumar K. S.)**  
Registrar

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Deputy Registrar

